

RATION (SHRI MOHAN DHARIA):
I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) (a) Review by the Government on the working of the Cotton Corporation of India Limited, Bombay for the year 1975-76.
- (b) Annual Report of the Cotton Corporation of India Limited, Bombay, for the year 1975-76 along with the Audited Accounts the Comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 561/77.]

- (ii) (a) Review by the Government on the working of the Cashew Corporation of India Limited New Delhi, for the year 1975-76.
- (b) Annual Report of the Cashew Corporation of India Limited, New Delhi, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item (1) (ii) above.

[Placed in Library. See No. LT-562/77.]

NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL AND INSPECTION) ACT.

SHRI MOHAN DHARIA: I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section 17 of the Export (Quality Control and Inspection) Act, 1963:—

- (i) The Export of Pesticides and their Formulations (Inspection) Amendment Rules, 1977 published in Notification No. S. O.

1242 in Gazette of India dated the 30th April, 1977.

(ii) The Export of Cast Iron Spun pipes (Quality Control and Inspection) Rules, 1977 published in Notification No. S. O. 1270 in Gazette of India dated the 30th April, 1977.

(iii) The Export of Ceramic Sanitary Appliances (Quality Control and Inspection) Rules, 1977 published in Notification No. S. O. 1553 in Gazette of India dated the 28th May, 1977.

(iv) The Export of Inorganic Chemicals (Inspection) Amendment Rules, 1977 published in Notification No. S. O. 1888 in Gazette of India dated the 11th June, 1977.

[Placed in Library. See No. LT-563/77.]

**DETAILED DEMANDS FOR GRANTS OF THE
MINISTRY OF HEALTH AND FAMILY
WELFARE, 1977-78**

स्वास्थ्य और परिवार कल्याण मंत्री
(श्री राज नारायण): प्रथम महोदय, मैं आप की अनुमति से वर्ष 1977-78 के लिये स्वास्थ्य और परिवार कल्याण मंत्रालय के अनुदानों की विस्तृत मांगों (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति सभा पटल पर रखता हूँ।

[Placed in Library. See No. LT-564/77.]

**REPORTS UNDER BANKING COMPANIES
(ACQUISITION AND TRANSFER OF UNDER-
TAKINGS) ACT AND NOTIFICATIONS
UNDER INCOME-TAX ACT—**

**THE MINISTER OF FINANCE AND
REVENUE AND BANKING (SHRI H.
M. PATEL):** I beg to lay on the
Table:—

(1) A copy each of the following Reports (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970:—